

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/03/2026

Date :- 07/01/2026

The State Government vide order No.F.19(04)Judl./2024 dated 09.12.2025 has appointed following 07 (seven) candidates, Selected in Civil Judge Cadre Examination-2024 as Civil Judge and Judicial Magistrate, with effect from the date they assume the charge of their office. Accordingly, they are directed to report on **12.01.2026 at 09:00 AM sharp** at Rajasthan State Judicial Academy, Near Jhalamand Circle, Jodhpur for initial Institutional training by Rajasthan State Judicial Academy, Jodhpur:-

S. NO.	ROLL NO.	NAME OF SELECTED CANDIDATE <i>Sarva Sh./Smt./Ms./Dr.</i>
1	54476	LATIKA SAINI
2	54926	VAIBHAV TEOTIA
3	56330	PRITI SHARMA
4	55367	SHIVANG AWASTHI
5	54662	PARUL JAIN
6	55385	SHIVANI MACHYA
7	55151	NEELAM MEENA

The aforesaid Trainees shall be paid basic salary in the Pay Scale of Rs.77840-136520 (J-1) Level Year-1 and allowances admissible thereon.

The aforementioned appointees are required to submit a declaration under Rule 25-A(2) of the Rajasthan Civil Services (Conduct) Rules, 1971 to the Controlling Authority at the time of joining or within one month of his/her marriage, as the case may be, signed by his/her father/wife/husband and father-in-law to the effect that he/she has not taken dowry directly or indirectly, in any manner.

BY ORDER


REGISTRAR GENERAL

No.RJS/Estt.B2(i)/01/2024[Part-C]/95

Date :- 07/01/2026

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.

4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
7. The Registrar (Vig.)/ (Admn.)/ (Admn.Sub.Court)/ (Rules)/ (Examination)/(Class.-I)/(Class.-II)/ OSD(F&I)/O.S.D. (Computer), Rajasthan High Court, Jodhpur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All District & Sessions Judges.
10. The Director, Rajasthan State Judicial Academy, Near Jhalamand Circle, Jodhpur-342013.
11. The Treasury Officer, Jodhpur City, Jodhpur.
12. All the newly appointed candidates with copy of Govt. order dated 09.12.2025 issued by the State Government along-with 'Welcome Note and Joining Instructions' issued by the Director, Rajasthan State Judicial Academy, Jodhpur. The candidates are further directed to regularly browse the website of the Rajasthan State Judicial Academy, Jodhpur i.e. **Rajasthanjudicialacademy.nic.in** for latest updates.
13. P.S. to all Hon'ble Judges sitting at Jodhpur.
14. The Registrar-Cum-CPC, Rajasthan High Court Bench, Jaipur with the direction to upload on the official website of the Rajasthan High Court.

Personal File/Service-Book Clerk/
 T/P Clerk/Jr. Actt./Misc.Clerk/
 D.E.Clerk-RJS Estt./
 Conf./Accounts/General/
 Sub. Court/Statistics/RJS Leave
 /Building Cell/Budget

Umesh 7/1
 REGISTRAR GENERAL

क्रमांक:-प.19(04)न्याय/2024

राजस्थान सरकार
विधि एवं विधिक कार्य विभाग

जयपुर, दिनांक :

9 DEC 2025

—आज्ञा—

माननीय राजस्थान उच्च न्यायालय, जोधपुर द्वारा आयोजित राजस्थान न्यायिक सेवा प्रतियोगी परीक्षा-2024 में निम्नांकित 07 चयनित अभ्यर्थियों को उनके योग्यता कम के अनुसार माननीय राजस्थान उच्च न्यायालय, जोधपुर के परामर्श एवं अभिशंसा के अनुसार माननीय राज्यपाल महोदय की आज्ञा से राजस्थान न्यायिक सेवा नियम, 2010 के नियम 26 के अन्तर्गत 2 वर्ष के परिवीक्षाकाल पर वेतनमान 77840-136520 (जे-1) में Level Year-1, में पद का कार्यभार ग्रहण करने की दिनांक से सिविल न्यायाधीश एवं न्यायिक मजिस्ट्रेट के पद पर एतद्वारा नियुक्त किया जाता है:-

S. NO.	ROLL NO.	NAME OF SELECTED CANDIDATE Sarva Sh./Smt./Ms./Dr.	GENDER	CATEGORY	DOB
1.	54476	LATIKA SAINI	Female	GENERAL	30.07.1994
2.	54926	VAIBHAV TEOTIA	Male	GENERAL	27.03.1999
3.	56330	PRITI SHARMA	Female	GENERAL	14.01.1993
4.	55367	SHIVANG AWASTHI	Male	GENERAL	29.05.1999
5.	54662	PARUL JAIN	Female	GENERAL	03.07.1994
6.	55385	SHIVANI MACHYA	Female	ST	11.03.1996
7.	55151	NEELAM MEENA	Female	ST	25.08.1993

The Seniority of above 07 candidates shall be below the officers appointed vide Government Order No. F. 19 (04)/Nyay/2024 dated 08.05.2025.

Note:- The appointment of aforesaid Candidates in Rajasthan Judicial Service shall remain subject to final outcome of DB CWP No. 12461/2024 Khushbu Choudhary Vs. RHC, Jodhpur & Anr., DB CWP No. 13073/2024 Mayank Choudhary Vs. RHC, Jodhpur, DB CWP No. 7510/2024 Ashish Kumar & 04 Ors. Vs. RHC, Jodhpur & Anr., DB CWP No. 13766/2024 Krishna Kumari Vs. Rajasthan High Court, DB CWP No. 13039/2024 Somuya Parwal Vs. Rajasthan High Court.

राज्यपाल महोदय की आज्ञा से,

(ब्रजेन्द्र जैन)
प्रमुख शासन सचिव, विधि

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

- प्रमुख सचिव, माननीय राज्यपाल महोदय, राजस्थान, जयपुर।
- प्रमुख सचिव, माननीय मुख्यमंत्री महोदय, राजस्थान, जयपुर।
- विशिष्ट सहायक, माननीय विधि मंत्री महोदय, राजस्थान, जयपुर।
- निजी सचिव, माननीय मुख्य सचिव, राजस्थान, जयपुर।
- प्रधान महालेखाकार (लेखा एवं परीक्षा), जयपुर, राजस्थान।
- रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक 6770 दिनांक 26.11.2025 के कम में।
- रजिस्ट्रार जनरल (प्रशासन), राजस्थान उच्च न्यायालय, जयपुर बैच, जयपुर, राजस्थान।
- निदेशक, पेंशन एवं पेंशनर्स वेलफेर, ज्योति नगर, जयपुर, राजस्थान।
- संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
- रक्षित पत्रावली।

(अंकित रमन)
संयुक्त शासन सचिव, विधि



RAJASTHAN STATE JUDICIAL ACADEMY

WELCOME NOTE &

Instructions for 07 Newly Appointed officers in the Civil Judge Cadre Joining Induction Training (2026-27)

1. Rajasthan State Judicial Academy (RSJA) extends a warm welcome to all the newly appointed Trainee Officers in the Civil Judge Cadre and wishes them a bright future.
2. Important information regarding training will regularly be uploaded on the official website of RSJA i.e. rajasthanjudicialacademy.nic.in. Trainee officers are advised to visit the website regularly.
3. Every trainee officer shall report for joining at **Rajasthan State Judicial Academy, Near Jhalamand Circle, Jodhpur on 12.01.2026 at 09.00 am sharp**. While reporting, as also on every occasion related with training, except when specifically exempted, the trainee officers must be wearing the prescribed uniform. The prescribed uniform is as under :-
 - (i) For **Male officers**: White shirt; Black Trousers; Black Coat; and Black Tie.
 - (ii) For **Female officers**: White saree with white blouse or white kurta and white Salwar/white churidar, black coat and white Dupatta.

The trainee officers are advised to bring sufficient sets of prescribed uniform for regular use.

4. Stay arrangement for trainee officers is made at Officer's Hostel, Rajasthan State Judicial Academy, near Jhalamand Circle Jodhpur. It is mandatory for all the trainee officers to stay at RSJA for this institutional training and no application for exemption will be entertained.
5. An on line form for submitting **Personal Information** of every trainee officer is available on the official website of RSJA i.e. rajasthanstatejudicialacademy.nic.in. All the trainee officers are directed to download and fill the form. They will have to submit this form along with **Four (04)** passport size photographs to RSJA at the time of their joining.
6. It shall be the responsibility of the trainee officer to collect Training Kit including Bag, Daily Diary & other essential stationery items from the **Registration Desk** of Academic Block, RSJA at the time of joining.
7. RSJA will provide two working tea during working days of Institutional Induction Training. Apart from this, expenses towards boarding (morning, evening tea, breakfast, lunch, dinner etc.) shall be borne by the trainee

officers themselves. Therefore, the officers are advised to keep adequate financial arrangements for the same.

8 In order to complete the official requirements, every officer must have following documents (in original) with them:-

- a. **AADHAR Card**
- b. **PAN Card**
- c. **Pass Book of Saving Bank Account** in any of the branches of scheduled bank preferably in **State Bank of India**.
- d. Proof of **Date of Birth** viz. Mark Sheet or Certificate of Board of Secondary Education having date of birth.
- e. Two Cancelled Cheques of the aforesaid Bank Account.

It is advised that every trainee officer should complete the above requirements before joining and should bring along with them at the time of joining.

9 The officers who are already in service of Government/ Other organization, should get proper relieving order from their employer and submit the same to RSJA at the time of joining.

10 The officer who is enrolled as an advocate is advised to complete the formalities regarding suspension of SANAD before joining.

11 Since it is a mandatory and extensive training course, no leave shall ordinarily be granted during the period of training.

12. There shall be morning Yoga Class during the training period at the Academy and dress code for the Yoga Class is as under mentioned :-

➤ **Male Officer**:- White T-Shirt, Black/Blue Track Pant, White Socks and Sports Shoes.

➤ **Female Officer**:- White T-Shirt, Black/Blue Track Pant, White Socks and Sports Shoes.

The trainee officers are supposed to bring with them sufficient sets of above mentioned uniform for Yoga Class.

13 The trainee officers who are lactating mothers and whose child is of or below 15 months of age, on submission of birth certificate of child, may be allowed to stay with an attendant (on sharing basis) as per the available accommodation in RSJA campus, at their own expenses.

14 Conduct & Discipline

➤ The trainee judicial officers are expected to strictly observe discipline of the training institute and conduct themselves properly. They must be courteous in dealing with the officers of Academy, faculty members, their colleagues, the members of the staff and Security Guards at RSJA. They will do nothing which may disturb others in the institute.

➤ The conduct of a trainee officer should always be befitting a judicial officer inside as well as outside the campus.

➤ The trainee officers must maintain standard of personal hygiene and social behaviour. They are expected to be punctual and dressed properly.

- The trainee officers must keep the surroundings clean and maintain the cleanliness of the rooms, hostel and campus of the Academy.
- The mobile phone is strictly prohibited in the class room.
- Consuming alcohol and smoking is strictly prohibited.
- Any violation of the discipline by the trainee judicial officer will be viewed seriously and may lead to termination of his/her training.

15 During the entire period of training, the trainee officers shall be under the immediate control and supervision of Course Director, Additional Director (Academic), RSJA & under overall supervision & control of Director, RSJA.

16 For any further essential query, clarification, the contact numbers of **Shri Govind Ram Meena**, Course Director, RSJA (**Mob. 95713-65896**) and of **Rajasthan State Judicial Academy** office are **0291- 2720108, 2721788**.



[Director]